

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1138 /Confdl. /2015
II-3-1/2015

Dated 01 December, 2015

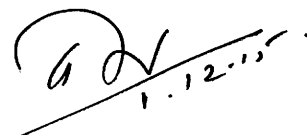
Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **First Refresher Course** for the **Civil Judges Class II of 2013 Batch (Second Batch)** from **04.01.2016 to 08.01.2016** in the Academy. Civil Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **04.01.2016** in MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall send copies of the following to the Academy sufficiently in advance i.e. latest by **20th December, 2015** and shall also bring the duplicate of the same with them while attending the Course:
 - (i) Judgment in Civil and Criminal cases (contested) (one each);
 - (ii) Issues (one);
 - (iii) Charges (one);
 - (iv) Questionnaire of examination of accused
5. The participants may send legal problems which they want to be addressed during the course to the Academy either by fax (**No. 0761-2628679**) or email at **mpsja@mphc.in** sufficiently in advance.
6. The participants may bring Laptop Computers or external storage device with them, if they find it beneficial.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging and boarding of the participants in the Guest House of the Academy. **The Academy can make arrangements only if the information regarding reception is received three days in advance, otherwise it may not be possible for the Academy to do so.**

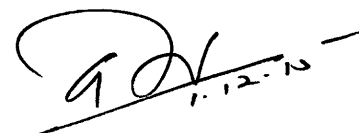
The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **9713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **8878747939** at least a day in advance, so that proper arrangement for their reception may be made. **It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles.** The judicial officers included in the training programme will be provided with a vehicle at the **Main Entrance of Railway Station (Platform No. 1 only)** according to their programme.

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9. The Guest House of the Academy is located on second and third floors of the building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants only **from the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.**
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1139 /Confdl. /2015
II-3-1/2015

Dated **01** December, 2015

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gezatted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
 1. Shri Sunit Aggrawal, AJ to I Civil Judge Class-II, Lahar, District Bind
 2. Smt. Vandana Tripathi, III AJ to I Civil Judge Class-II, Chhatarpur
 3. Shri Vijay Kumar Pathak, I Civil Judge Class- II, Sabalgarh, District Morena
 4. Shri Priyank Bhardwaj, III Civil Judge Class-II, Gwalior
 5. Shri Varun Kumar Sharma, IV Civil Judge Class-II, Damoh
 6. Smt. Rizvana Kauser, AJ to I Civil Judge Class-II, Rehli, District Sagar
 7. Smt. Swapna Shree Singh, III Civil Judge Class-II, Mandla
 8. Shri Amool Mandloi, I Civil Judge Class- II, Neemuch
 9. Ku. Puneeta Chauhan, I AJ to I Civil Judge Class-II, Morena
 10. Shri Parth Shankar Mishra, VIII Civil Judge Class-II, Rewa
 11. Ku. Shweta Shrivastava, II Civil Judge Class-II, Jabalpur
 12. Ku. Ruchi Golas, XII Civil Judge Class-II, Gwalior
 13. Shri Tapan Dharga, III Civil Judge Class-II, Harda

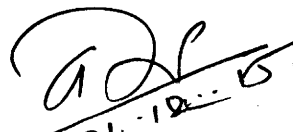
14. Shri Dinesh Meena, I Civil Judge Class-II, Badnawar, District Dhar
15. Shri Jitendra Mehar, II Civil Judge Class-II, Rajgarh
16. Ku. Harshinee Yadav, VIII Civil Judge Class-II, Satna
17. Shri Ravi Chouksey, II AJ to I Civil Judge Class-II, Harda
18. Shri Piyush Bhawe, II Civil Judge Class-II, Bina, District Sagar
19. Shri Chandra Shekhar Rathore, II Civil Judge Class-II, Biaora, District Rajgarh
20. Smt. Suruchi Rawat, V Civil Judge Class-II, Tikamgarh
21. Shri Satish Sharma, I Civil Judge Class-II, Laundi, District Chhatarpur
22. Smt. Ritu Shree Gupta, V AJ to I Civil Judge Class-II, Dhar
23. Shri Vishnu Prasad Solanki, Civil Judge Class-II, Sailana, District Ratlam
24. Smt Sanghpriya Bhadrassen, IV Civil Judge Class-II, Ashoknagar
25. Shri Narendra Kumar Bhandari, AJ to I Civil Judge Class- II, Sarangpur, District Rajgarh
26. Shri Rajendra Kumar Ahirwar, I AJ to I Civil Judge Class-II, Sidhi
27. Ku. Vandna Malviya, II Civil Judge Class-II, Maheshwar, District Mandleshwar
28. Ku. Sanchita Bhadkaria, III Civil Judge Class-II, Bhopal
29. Shri Dharam Kumar, AJ to I Civil Judge Class- II, Ashta, District Sehore
30. Shri Dwarka Prasad Sutrakar, VII Civil Judge Class-II, Jabalpur
31. Smt. Poonam Damecha, III AJ to I Civil Judge Class-II, Dewas
32. Ku. Laxmi Waskle, I Civil Judge Class-II, Khargone, District Mandleshwar
33. Ku. Viksita Markam, II Civil Judge Class-II, Dewas
34. Shri Bude Singh Solanki, Civil Judge Class-II, Kurwai, District Vidisha
35. Ku. Urmila Chouhan, XII Civil Judge Class-II, Indore
36. Smt. Rupali Uikey, I Civil Judge Class-II, Dindori
37. Shri Dashrath Singh Bhide, II Civil Judge Class-II, Nasrullaganj, District Sehore
38. Smt. Sunita Taram, I Civil Judge Class-II, Lakhnadon District Seoni
39. Shri Mahendra Singh Rawat, Civil Judge Class-II, Thandla, District Jhabua
40. Shri Vikram Singh Dawar, XIV Civil Judge Class-II, Indore
41. Shri Sachin Kumar Jadhav, AJ to I Civil Judge Class-II, Mhow, District Indore
42. Ku. Sangeeta Dawar, IV Civil Judge Class-II, Khandwa
43. Shri Dharmendra Khandayat, III Civil Judge Class-II, Chhindwara
44. Ku. Usha Uikey, IV Civil Judge Class-II, Betul
45. Smt. Divya Singh, I Civil Judge Class- II, Balaghat
46. Ku. Renu Khes, II Civil Judge Class-II, Raisen
47. Shri Surypal Singh Rathore, I AJ to I Civil Judge Class-II, Ratlam

For information and compliance with a direction to all the participants that they should compulsorily appear at **M.P.S.J.A. Building at Jabalpur** on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Bind/ Chhatarpur/ Morena/ Gwalior/ Damoh/ Sagar/ Mandla/ Neemuch/ Rewa/ Jabalpur/ Harda/ Dhar/ Rajgarh/ Satna/ Tikamgarh/ Ratlam/ Ashoknagar/ Sidhi/ Mandleshwar/ Bhopal/ Sehore/ Dewas/ Vidisha/ Indore/ Dindori/ Seoni/ Jhabua/ Khandwa/ Chhindwara/ Betul/ Balaghat/ Raisen for information and

necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.

7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
8. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
10. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
11. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.
13. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker, High Court of M.P., Jabalpur, for information.


 01.12.15
 *(VED PRAKASH)
 REGISTRAR GENERAL